

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO. 228 OF 2015& IA NO. 374 OF 2015**

**Dated: 05<sup>th</sup> August, 2019**

**In the matter of:**

**Sardar Sarovar Narmada Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **30.10.2019.**

**Court Master/PS**

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